

# **CENTRAL ADMINISTRATIVE TRIBUNAL CHENNAI BENCH**

**OA.No.803/2019**

**Dated Monday, the 8<sup>th</sup> day of July, 2019**

## PRESENT

## **Hon'ble Mr.P.Madhavan, Judicial Member**

&

## **Hon'ble Mr.T.Jacob, Administrative Member**

S. Jayasri

No. 59, Cappision Street

Ariyankuppam Puducherry – 605 007.

... Applicant

By Advocate M/s. M. Gnanasekar

vs.

## 1. Union of India

Rep. by the Secretary to Government

Ministry of Home Affairs, New Delhi.

## 2. The Chief Secretary to Government

O/o. the Chief Secretariat, Puducherry.

### 3. The Joint Secretary to Government

## Home Department, Chief Secretariat

Puducherry.

#### 4. The Director General of Police

Puducherry.

## 5. The Superintendent of Police

(Headquarters) Puducherry.

## ... Respondents

By Advocate Mr.R.Syed Mustafa

**(Order: Pronounced by Hon'ble Mr.P.Madhavan, Member(J))**

Heard. The applicant has filed this OA under Section 19 of the Administrative Tribunals Act, 1985 seeking the following reliefs:

“i. To direct the respondents to consider the applicant under the meritorious sports person category by granting her age relaxation in addition to the general relaxation available to her as MBC candidate and consequently allow her to participate in the Police Recruitment pursuant to the Notification No. 2841/A1/Estt.I(B)/POL/2018 dated 20.08.2018 issued by the 4<sup>th</sup> respondent;

ii. to pass such further orders.”

2. At the time of hearing, learned counsel for the applicant submitted that as per Para 8 of the short objection filed by the respondents, the applicant is entitled to apply under MSP quota. She will be satisfied if she is permitted to file a manual application along with her credentials claiming the benefits of MSP quota and it is considered by the respondents.

3. Learned counsel for the respondents has also no objection for filing such an application for consideration.

4. In view of the limited submission, OA is disposed of with the following direction:

**“The applicant shall file a separate manual application along with her credentials under MSP quota on or**

**before 09.07.2019 and the authority shall consider the  
same and pass appropriate orders."**

**(T.JACOB)  
MEMBER (A)**

**08.07.2019**

M.T.

**(P.MADHAVAN)  
MEMBER (J)**